

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13022/1/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 3rd August, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Aniruddha Bose, Judge of the Calcutta High Court, to be the Chief Justice of the Jharkhand High Court with effect from the date he assumes charge of his office.

RJK
3/8/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

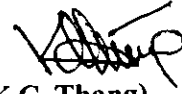
The Manager,
Government of India Press,
FARIDABAD

No. K-13022/1/2018-US.II

Dated 03.08.2018

Copy to:-

- 1 Shri Justice Aniruddha Bose, Judge, Calcutta High Court, Kolkata.
- 2 The Secretary to the Governor of West Bengal, Kolkata.
- 3 The Secretary to the Chief Minister of West Bengal, Kolkata.
- 4 The Secretary to Chief Justice, Calcutta High Court, Kolkata.
- 5 The Chief Secretary, Govt. of West Bengal, Kolkata.
- 6 The Registrar General, Calcutta High Court, Kolkata.
- 7 The Secretary to the Governor of Jharkhand, Ranchi.
- 8 The Secretary to the Chief Minister of Jharkhand, Ranchi.
- 9 The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
- 10 The Chief Secretary, Government of Jharkhand, Ranchi.
- 11 The Registrar General, Jharkhand High Court, Ranchi.
- 12 The Accountant General, Govt. of Jharkhand, Ranchi.
- 13 The President's Secretariat, (CA.II Section), New Delhi
- 14 PS to Principal Secretary to the Prime Minister, New Delhi.
- 15 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 16 PS to ML&J/PSO to Secretary (Justice)/JS(J.1)/DS(ANS)/US.II/S.O.(Desk).
- 17 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978